

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

Subject: One day Orientation Programme on Implementation of Juvenile Justice Act, 2015 to be held on 25-12-2019 at Conference Hall District Court Complex, Mominabad, Srinagar.

O R D E R

No: 985 Dated: 19/12/2019

All Principal Magistrates of Juvenile Justice Boards of Kashmir Division are hereby nominated for attending "**One day Orientation Programme on Implementation of Juvenile Justice Act, 2015**" scheduled to be held on 25-12-2019 in the Conference Hall of District Court Complex, Mominabad, Srinagar at 9.30 am sharp.

By Order.

(Sanjay Dhar)
Registrar General

No: 29538-81 /GS Dated: 19/12/2019

Copy to the:-

1. Principal Secretary to Hon'ble The Chief Justice, High Court of J&K, Jammu for information of Her Lordship.
2. Secretary to Hon'ble Mr. Justice _____
.....for information of their Lordships.
3. Registrar Vigilance, High Court of J&K, Jammu for information.
4. Shri Abdul Rashid Malik, Principal District & Sessions Judge, Srinagar (**Member Secretary, Juvenile Justice Committee, High Court J&K**), for information and n/a.
5. All Principal District & Sessions Judges of Kashmir Division for information and further n/a.
6. CPC(e-Court), High Court of J&K, Jammu for information and with the request to get the same uploaded on the official Website of J&K, High Court for information of all concerned.
7. All Principal Magistrates of Juvenile Justice Boards of Kashmir Division for information and further n/a.

Registrar General